

PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

PREAMBLE: High Court Notification No. HCE 06/2009 dated 28.03.2017, inviting applications from eligible candidates for recruitment to the post of Assistant Court Secretary on the establishment of the High Court of Karnataka.

**ORDER No. HCE 06/2009
BENGALURU, DATED 1st MARCH 2018**

As per the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 and the High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984 and as amended from time to time, the following candidates are selected and appointed as Assistant Court Secretaries on the establishment of High Court of Karnataka, with immediate effect, in the scale of pay of ₹ 20,000 – 500 – 21,000 – 600 – 24,600 – 700 – 28,800 – 800 – 33,600 – 900 – 36,300 with admissible allowances as per rules, subject to the conditions enumerated below:

RESIDUAL PARENT CADRE

Sl. Nos.	Name and Address of the Candidates	Sl. Nos.	Name and Address of the Candidates
1	CHETAN B C S/OCHANNIAH G NO.47, 14TH CROSS, 5TH MAIN, MAHALAKSHMI LAYOUT, BENGALURU-560086. HCK1734ACS000651.	2	SUSHMITHA PULI D/O VENKATESH PULI PLOT NO. 26, I CROSS, AMBEDKAR COLONY, MANTUR ROAD, HUBBALLI, DHARWAD DISTRICT- 580 020. HCK1734ACS000724
3	PRAKRUTHI Y R D/O RAMACHANDRA Y D NO.258/6, EWS QUARTERS, YELAHANKA NEW TOWN, BENGALURU-560 064. HCK1734ACS000479	4	SANGEETHA N D/O NARAYANA NO. 4/92, 5TH CROSS, JANATHA LAYOUT, J.P.NAGAR, MYSURU-570 008. HCK1734ACS000502

5	KAMALAMMA D/O KRISHNAPPA NO.24, PULASANIVODDU VILLAGE, HAMPASANDRA POST, GUDIBANDE TALUK, CHIKKABALLAPUR DISTRICT-561 209. HCK1734ACS000286	6	KAVYA G D/O GOVINDARAJU NO.24, 2ND CROSS, MUNESHWARANAGARA, PATTEGARAPALYA, BENGALURU-560 079. HCK1734ACS000571
7	NAGARAJA B M S/O MAYACHAR DOOR NO.35, WARD No.9, RUDRAMMA GOPALIAH LAYOUT, PEARL VALLEY SCHOOL ROAD, ANEKAL TOWN, BENGALURU URBAN DISTRICT-562 106. HCK1734ACS000721	8	SOWMYA D D/O DODDAMARAIH C/O B.M SIDDAPPA, LIG 84, I STAGE, KHB COLONY, KUVEMPUNAGAR, MANDYA DISTRICT- 571 401. HCK1734ACS000295
9	SHILPABAI S D/O SHIVAJIRAO G H NO.35, 26TH MAIN, 3RD CROSS, K.R. LAYOUT, J.P. NAGAR 6TH PHASE, BENGALURU -560 078. HCK1734ACS000211	10	ANUSHA V D/O VASUDEVA C 39/-1/-1 KASTURIBANAGAR, MYSORE ROAD, BENGALURU- 560 026. HCK1734ACS000297
11	SUPREETHA J D/O LATE JAYANNA K NO.204/A/2, 23RD MAIN ROAD, 3RD CROSS, JAI MARUTHI NAGARA, NANDINI LAYOUT, BENGALURU-560 096. HCK1734ACS000429	12	RAMYA B D/O BHARATH V NO. 21 16TH MAIN, 14TH CROSS, BTM II STAGE, MAHADESHWARANAGARA, BENGALURU-560 076. HCK1734ACS000215
13	NANDINI R D/O RAJALIAH A-155, SECTOR-2, HMT COLONY, JALAHALLI POST, BENGALURU-560 013. HCK1734ACS000222	14	HEMALATHA A D/O ANANDA S NO.610, BAPUJI COLONY, VIDYAPEETA ROAD, KENGERI, BENGALURU - 560 060. HCK1734ACS000184
15	SANJEEVINI J KARISHETTY D/O J N KARISHETTY No.14/7, MAGADI ROAD, NEAR PRASANNA THEATRE, BENGALURU-560 023. HCK1734ACS000553	16	KAVITA KUMBHAR D/O GURULINGA KUMBHAR ASHRAY PLOT NO. 141, OPPOSITE BLDEA LADIES HOSTEL, VISHVESHWARAYYA COLONY, ASHRAM ROAD, VIJAYAPURA DISTRICT-586 103. HCK1734ACS000368

17	SUCHITRA M J D/O JAGADEESHWARA NO.3/29, 4TH CROSS, TEACHERS COLONY, NAGASHETTYHALLI, BENGALURU-560 094. HCK1734ACS000523	18	NANDINI M S D/O SRIKANTIAH K NO.6 I CROSS, II STAGE, WEAVERS COLONY, VISHWESHWARA NAGAR MYSURU DISTRICT-570 008. HCK1734ACS000417
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LOCAL CADRE - ARTICLE 371 (J) OF THE CONSTITUTION OF INDIA

Sl.No.	Name and Address of the Candidate
1	VARSHA D/O VISHWANATH RAO SHENDRE NO.2-907/118/41, BEHIND OLD RTO OFFICE, SAI NAGAR, KALABURAGI DISTRICT-585 105. HCK1734ACS000644

1. The candidates shall be on probation initially for a period of 2 years in accordance with Rule 9 of the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended from time to time.
2. The candidates shall be taken on duty only on production of all original certificates at the time of reporting for duty.
3. The candidates are liable to be posted to work at High Court of Karnataka, Principal Bench at Bengaluru or any of the High Court Benches at Dharwad and Kalaburagi.
4. The inter-se seniority between the selected candidates will be in accordance with their ranking in the final selection List.
5. The candidates at the time of reporting to duty are required to execute a bond on Stamp paper (Non-Judicial) with an undertaking that they will serve in the office of the High Court for a minimum period of 5 years, failing which they will be liable to pay a sum of Rs.10,000/- (Rupees Ten Thousand Only) to this office.

6. The candidates have to report for duty within 15 days from the date of receipt of the order failing which their names shall be liable to be cancelled from the Final Selection List.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

**Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL**

To:

1. The candidates concerned (19).
2. The Section Officer, HCA-I Branch (2 Copies)
3. Copies to: S.R. Unit / Increment Unit / Seniority List Unit / Assets and Liabilities/ HRMS Wing.
4. Proceedings file
5. Personal files
6. Office Copy